

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins.) No. 1114 of 2020

IN THE MATTER OF:

Mandip Singh

...Appellant

Vs.

**Mahesh Bansal, Liquidator of Satnam Agri
Products Ltd.**

...Respondent

Present:

For Appellant: Ms. Jyoti Sareen and Mr. Nahush Jain, Advocates.

**For Respondent: Mr. Abhishek Anand and Mr. Viren Sharma,
Advocates.**

ORDER
(Virtual Mode)

22.03.2021: The arguments of Learned Counsel for the Appellant are completed. Arguments of Learned Counsel for the Liquidator are partly heard.

List the Appeal for further arguments on **23rd April, 2021** at **12.30 P.M.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/md